

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Registration T.A. No. 1012/87

(Writ Petition No. 5524 of 1980)

Jagat Singh ... Applicant

vs

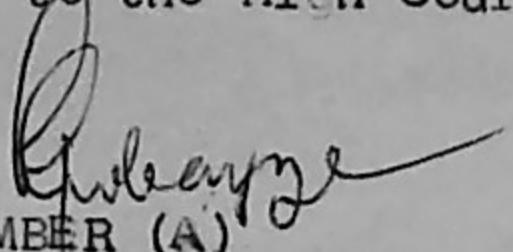
Union of India and ors... Respondents

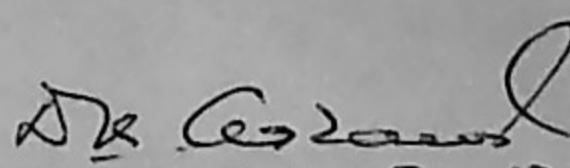
Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

(By Hon' Mr D.K. Agrawal, J.M.)

Shri R.K. Kakkar learned counsel appears for the petitioner. The petitioner was an employee of the Assam Rifles, which is an armed forces within the meaning of section 2 of Administrative Tribunals' Act No. XIII of 1985. Therefore, this Tribunal has no jurisdiction. In the circumstances, let the Registrar transfer the record back to the High Court immediately.


MEMBER (A)


D.K. Agrawal
MEMBER (J) B.O.S. 90

(sns)

May 30, 1990

Allahabad.